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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. No.04/2006  
O.A.2358/2004

New Delhi this the 19<sup>th</sup> day of May, 2006

Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Shri Mukesh Kumar Gupta, Member (J)

1. Smt. Natho Devi,  
Widow of late Bhagwan Singh  
Resident of:-Village Pali Khera,  
Post-Maholi, Distt. Mathura (UP)
2. Sushil Kumar,  
S/o Jagte Bhagwan Singh  
Resident of:-Village Pali Khera,  
Post-Maholi, Distt. Mathura (UP)

(By Advocate: Shri D.N. Sharma)

-Applicants

*Versus*

Lt. Gen. Ranjit Singh,  
Engineer-in-Chief's Branch,  
Kashmir House, Army Headquarters,  
D.H.Q. Post Office, New Delhi.

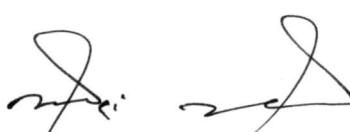
-Respondent

(By Advocate: Mrs. Avinash Kaur)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned counsel of respondents has filed a copy of respondent's orders dated 18.05.2006 whereby applicant No.2 is stated to have been selected for appointment on the post of LDC on compassionate ground. Thus, directions of the Tribunal have been complied. C.P. is dropped and notice issued to respondent is discharged.

  
(Mukesh Kumar Gupta)

Member (J)

  
(V.K. Majotra)

Vice Chairman (A)

CC.